



\$~57 to 104, 133, 135, 136, 137&138

*** IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8681/2017

ARIHANT COLLEGE OF EDUCATION
Petitioner

Through:

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION AND ANR
Respondents

Through:

- + W.P.(C) 10356/2017
- + W.P.(C) 9739/2022, CM APPL. 28897/2022
- + W.P.(C) 590/2024
- + W.P.(C) 9708/2022, CM APPL. 28862/2022
- + W.P.(C) 9742/2022, C.M. APPL.28901/2022
- + W.P.(C) 9832/2022, C.M. APPL.29041/2022
- + W.P.(C) 9835/2022, C.M. APPL.29044/2022
- + W.P.(C) 9837/2022, C.M. APPL.29045/2022
- + W.P.(C) 9844/2022, C.M. APPL.29054/2022
- + W.P.(C) 9877/2022, C.M. APPL.29120/2022
- + W.P.(C) 9881/2022, C.M. APPL.29122/2022
- + W.P.(C) 11857/2022, C.M. APPL.35383/2022
- + W.P.(C) 13796/2022
- + W.P.(C) 13854/2022
- + W.P.(C) 13855/2022
- + W.P.(C) 13875/2022
- + W.P.(C) 13886/2022
- + W.P.(C) 14737/2022
- + W.P.(C) 14876/2022
- + W.P.(C) 14901/2022
- + W.P.(C) 15063/2022
- + W.P.(C) 15083/2022
- + W.P.(C) 17488/2022
- + W.P.(C) 17628/2022

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- + W.P.(C) 17722/2022
- + W.P.(C) 17726/2022, C.M. APPL.56671/2022
- + W.P.(C) 17736/2022
- + W.P.(C) 414/2023
- + W.P.(C) 415/2023
- + W.P.(C) 421/2023
- + W.P.(C) 428/2023
- + W.P.(C) 3471/2023, C.M. APPL.13469/2023
- + W.P.(C) 7542/2023
- + W.P.(C) 7592/2023
- + W.P.(C) 7778/2023
- + W.P.(C) 8990/2023
- + W.P.(C) 10426/2023
- + W.P.(C) 14832/2023
- + W.P.(C) 15050/2023
- + W.P.(C) 15070/2023
- + W.P.(C) 597/2024
- + W.P.(C) 1664/2024
- + W.P.(C) 3624/2024
- + W.P.(C) 4084/2024
- + W.P.(C) 4247/2024
- + W.P.(C) 11979/2018
- + W.P.(C) 11226/2019
- + W.P.(C) 8154/2020
- + W.P.(C) 9994/2020
- + W.P.(C) 5436/2022

For Petitioners:

Mr. Sanjay Saharawat and Mr. Ashok Kumar, Advocates
Mr. Mayank Manish and Mr. Ravi Kant, Advocates
Mr. Amitesh Kumar, Ms. Priti Kumari & Mr. Mrinal Kishor,
Advs.
Mr. Abhishek Singh and Ms. Priyanka Madavaram, Advocates
Mr. Gaurav Arora, Advocate

For Respondents:

Mr. Akhilesh.K. Srivastava and Mr. Manoj Kumar, Advs. for
NCTE

Mr. Puneet Singh and Mr. Ankit Gupta, Advs. for NCTE

Mr. Rahul Madan, Standing Counsel for NCTE

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Mr. Anuj Kapoor, Standing Counsel for NCTE

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER
% **02.05.2024**

At joint request, renotify on 11 July 2024 at 2.30 pm.

C.HARI SHANKAR, J.

MAY 2, 2024
rb

Click here to check corrigendum, if any

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